

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 24th March, 2015

In the interest of administration, the High Court has been pleased to make the following Inter District Transfer in respect of the employees in the establishment of the District and Sessions Judges of Assam subordinate to the High Court, with immediate effect.

No.HC.VII-158/2011/ 1878 /A. Shri Munin Gogoi, UDA, Office of the District and Sessions Judge, Tinsukia, is transferred as UDA, Office of the District and Sessions Judge, Sivasagar, vice Shri Khagendra Nath Pator transferred.

No.HC.VII-158/2011/ 1879 /A. Shri Khagendra Nath Pator, UDA, Office of the District and Sessions Judge, Sivasagar, is transferred as UDA, Office of the District and Sessions Judge, Tinsukia, vice Shri Munin Gogoi transferred.

No.HC.VII-158/2011/ 1880 /A. Shri Sanjay Aman, UDA, Office of the District and Sessions Judge, Morigaon, is transferred against the vacant post of UDA, Office of the District and Sessions Judge, Nagaon.

No.HC.VII-158/2011/ 1881 /A. Shri Anil Kumar Nath, UDA, Office of the District and Sessions Judge, Kamrup (M), Guwahati, is transferred as UDA, Office of the District and Sessions Judge, Morigaon, vice Shri Sanjay Aman transferred.

(N.B. The seniority of the above employees will be decided by the District and Sessions Judges concerned on the basis of their initial date of joining in the service. Further, the above employee will not be entitled to claim TA and DA as the transfer is made on their request.)

By Order,
Sd/- M.A. Ali
REGISTRAR (VIGILANCE)

Memo No.HC.VII-158/2011/ 1882 - 1899 /A.

Dated 24.03.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Tinsukia. He is requested to release Shri Munin Gogoi, UDA, in order to enable him to join at his new place of posting immediately
4. The District and Sessions Judge, Sivasagar. He is requested to release Shri Khagendra Nath Pator, UDA, in order to enable him to join at his new place of posting immediately

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5. The District and Sessions Judge, Morigaon. He is requested to release Shri Sanjay Aman, UDA, in order to enable him to join at his new place of posting immediately
6. The District and Sessions Judge, Kamrup (M), Guwahati. He is requested to release Shri Anil Kumar Nath, UDA, in order to enable him to join at his new place of posting immediately
7. The District and Sessions Judge, Nagaon for information
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
9. The Joint Registrar (_____), Gauhati High Court, Guwahati
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati
11. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
12. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
13. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
15. Shri Munin Gogoi, UDA, Office of the District and Sessions Judge, Tinsukia.
16. Shri Khagendra Nath Pator, UDA, Office of the District and Sessions Judge, Sivasagar
17. Shri Sanjay Aman, UDA, Office of the District and Sessions Judge, Morigaon
18. Shri Anil Kumar Nath, UDA, Office of the District and Sessions Judge, Kamrup (M), Guwahati

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REGISTRAR (VIGILANCE)

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24/3/2015